

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 338  
TO BE ANSWERED ON 05.02.2019**

**CENTRALLY SPONSORED SCHEMES**

**338. SHRI DHANANJAY MAHADIK:**

**SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

**DR. HEENA VIJAYKUMAR GAVIT:**

**SHRIMATI SUPRIYA SULE:**

**DR. J. JAYAVARDHAN:**

**SHRI SATAV RAJEEV:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of Centrally Sponsored Schemes including those run by the Non-Governmental Organisations (NGOs) under the Ministry;
- (b) whether the existing schemes for providing financial assistance to the NGOs engaged in the welfare of SCs/OBCs and other needy sections of the society have been reviewed recently or proposed to be reviewed and if so, the details thereof
- (c) whether the Government has come across financial irregularities by NGOs while implementing Centrally sponsored schemes, if so, the details thereof and the action taken by the Government against such NGOs during the last three years and the current year;
- (d) whether the Government proposes to set up a National Panel to check misuse of Government funds by the NGOs; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): The details of Centrally Sponsored Schemes being implemented by this Ministry are given at annexure. No Centrally Sponsored Scheme is run by NGOs.
- (b): Under the existing Centrally Sponsored Schemes of the Ministry, financial assistance is not provided to NGOs. However, a central Sector Scheme namely "the Scheme of Grant-in-Aid (GIA) for Voluntary Organizations working for Scheduled Castes" was reviewed recently and revised guidelines were issued on 16.3.2018. As per the revised guidelines, GIA is given only to NGOs for running three types of projects i.e. (i) Residential School, (ii) Non residential School and (iii) Hostel.
- (c): Nil, in view of (a) above.

(d) & (e): There is no proposal to set up a National Panel to check misuse of Government funds by the NGOs. However, the projects and schemes of the Ministry implemented by NGOs are monitored through several mechanisms such as :

- i) The schemes/programmes are monitored by respective State Governments/ UT Administrations.
- ii) Annual inspection of all NGOs is done by the State Governments/ UT administrations.
- iii) Mandatory submission of Audited Statement of Accounts and Utilization Certificate duly verified by a Chartered Accountant is required by the grantee organizations.
- iv) Surprise inspection of NGOs is done by teams of the Central Ministry.

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Annexure as referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 338 due for answer on 05.02.2019.

1. **Pre-Matric Scholarship for SC Students studying in Class IX & X:** The objectives of the scheme are to support parents of SC children for education of their wards studying in classes IX and X to reduce the incidence of drop-out. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.
2. **Post-Matric Scholarship for SC Students:** The objective of the Scheme is to provide financial assistance to scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.
3. **Pre-Matric scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards:** The objective of the scheme is to provide financial assistance to children whose parents/guardian belongs to (i) Persons who are manual scavengers as defined under Section 2(i)(g) of Manual Scavengers Act 2013 (ii) Tanners & Flayers (iii) Waste pickers and (iv) Persons engaged in hazardous cleaning as defined in Section 2(I)(d) of Manual Scavengers Act 2013, to pursue Pre-Matric education. There is no income limit under this scheme.
4. **Babu Jagjivan Ram Chhatrawas Yojana:** Under the Scheme, eligible central assistance is provided for fresh construction of hostel buildings, expansion of existing hostel facilities for SC boys and girls, and for periodic repair and maintenance of hostels constructed under it to the implementing agencies viz. State Governments/ UT Administrations and Central & State Universities/Institutions. Under the existing scheme, the NGOs are not eligible for central assistance.
5. **Pradhan Mantri Adarsh Gram Yojana (PMAGY):** The Scheme of 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of villages having more than 50% of Scheduled Castes (SC) population through effective and targeted implementation of existing schemes of Centre and State Governments in a convergent manner.
6. **Central Assistance to States/UTs for effective implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989:** For effective implementation of the two Acts, scheme provides Central assistance mainly for strengthening of the enforcement and judicial machinery, relief and rehabilitation of atrocity victims, incentive for inter-caste marriages where one of the spouses is a member of SC and awareness generation. The funding pattern of the scheme is such that over and above the committed liability of respective states, the expenditure shared between the Centre and States in the ratio of 50:50 whereas Union Territories receive 100% central assistance.

7. **Assistance to State Scheduled Castes Development Corporations (SCDCs):** Under this scheme, grant-in-aid is released to the State Scheduled Castes Development Corporations (SCDCs) as Central Share Capital.

8. **Pre-Matric Scholarship for the Other Backward Class (OBC) Students :** The aim of this Scheme is to motivate children of OBCs studying at Pre-Matric stage. Scholarships are awarded to students belonging to OBCs whose parents'/ guardian's income from all sources does not exceed Rs. 2,50,000/- per annum. The Scheme is a "Funds-Limited" Scheme. Under the scheme, 50% Central Assistance is provided to the State Governments, while in case of UTs 100% central assistance is provided, subject to availability of the Budget under the scheme.

9. **Post-Matric Scholarship for Other Backward Class Students:** The Scheme is intended to promote higher education by providing financial support to OBC students studying at post-Matric/post-secondary levels leading to their earning Ph.D. degrees. The scholarships are awarded through the State Government/UT Administration to which the applicant belongs for study in recognized institutions. The Scheme is a "Funds-Limited" Scheme. Under the Scheme, 100% central assistance is provided to State Governments/UT Administrations subject to availability of Budget under the Scheme. At present, the parental income ceiling for eligibility under the Scheme is Rs.1.50 lakh per annum.

10. **Construction of Hostels for OBC Boys and Girls:** The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f. 2017-18. The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education.

11. **Dr. Ambedkar Scheme of Post-Matric Scholarship for students belonging to Economically Backward Classes (EBCs):** This scheme is implemented through the State Government and Union Territories w.e.f. 2014-15. The objective of the scheme is to provide financial assistance to the EBC students studying at post-matriculation or post-secondary stage. The income ceiling of parents/guardians for eligibility is Rs.1.00 lakh per annum (including self-income, if employed). The Scheme is a "Funds-Limited" Scheme. The funds are released to the States on first-come first-served basis, subject to a maximum amount to be worked out every year based on total budget made available that year, under the scheme.

12. **Dr. Ambedkar Scheme of Pre-Matric and Post-Matric Scholarship for students belonging to Denotified and Nomadic Tribes (DNTs):** Scheme was launched w.e.f. 2014-15 for the welfare of those DNT students who are not covered under SC, ST or OBC. The income ceiling for eligibility is Rs.2.00 lakh per annum. This scheme is implemented through State Governments/UT Administrations. The expenditure is shared between Centre and State in 75:25 ratio.

13. **Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls:** The Scheme aims at providing hostel facilities to students belonging to those DNT students who are not covered under SC, ST or OBC, to enable them to pursue secondary and higher education. The income ceiling for eligibility is Rs. 2.00 lakh per annum.